

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1649
ANSWERED ON FRIDAY THE 10TH MARCH, 2017
{PHALGUNA 19, 1938 (SAKA)}**

LOSS OF BUSINESS POST DEMONETISATION

QUESTION

1649. ADV. CHINTAMAN NAVASHA WANAGA:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

**(a) whether some MNC aerated drinks manufacturing companies
have lost their business after demonetisation in the country
and if so, the details thereof; and**

**(b) the details of money/business they lost from November 2016 to
till date?**

ANSWER

**THE MINISTER OF STATE (SHRI ARJUN RAM MEGHWAL)
IN THE MINISTRY OF CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

**(a)& (b) Information relating to loss of business etc. for specific
months of a financial year is not available with the Ministry, since
under the provisions of the companies Act, 2013 companies are
required to file their annual financial statements only, the Registrar
with in thirty days of the date of annual general meeting.**
